

(a) whether the Government of Uttar Pradesh has asked the Union Government to provide adequate funds and Central Forces to meet the Growing threat of terrorism in the Terai area;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). Requests for providing funds and Central forces have been received from time to time different States and UTs. Govt. of India consider such requests on the basis of merits and availability of forces. To Meet the growing menace of terrorism in the Terai area, Government of UP had requested for funds and additional forces from the Centre. Additional Co. of para-military forces have been made available to them and an amount of Rs.10 crores have also been released in Feb. 1992 as Grants-in aid for operations against Militants in Terai area.

1st Plan to Creat Disturbances

238. SHRIMATI SRPOJ DUBEY:
SHRI HARI KISHORE SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether the Government are aware of the Plan of the Inter Services Intelligence (ISI) of Pakistan to motivate Kashmiri militants to settle in the cities of South India and try to drive a wedge between the minority and majority communities as reported in the Hindustan Times dated May 20, 1992; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). The Government are aware of the press report in question.

According to available information the Pakistan ISI had reportedly directed the terrorists in the valley to step up violence in other parts of the country. There are however, no confirmed reports of noticeable settlement of Kashmiri militants in the cities of South India.

Intelligence information is generally shared with the concerned State Governments to enable them to take preventive measures.

Army Operations in Punjab

239. SHRI LAL BABU RAI:
SHRI MOHAMAD ALI
ASHRAF FATMI:
SHRI SATYA DEO SINGH:
SHRI RAJENDRA AG-
NIHOTRI:
SHRI KAMAL CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to withdraw the Army from the sensitive areas in Punjab;

(b) if so, the details thereof and the reasons therefor;

(c) the details of militant outfits active in Punjab at present;

(d) the estimated number of militants in each of these outfits;

(e) the measures being taken to curb the militant activities in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). Based on experiences in Punjab, the army has revised its modalities for responding to terrorists. The deployment of the army is in consonance with the assessed threat from the terrorists. The Modus operandi of the army is being regularly reviewed to counter the changing pattern of the terrorist operation. The army's role is to assist the State Government in restoring normalcy and enable the law and order machinery in effectively managing the internal security situation in the state.

(c) to (d). Militants and militant outfits in Punjab continue to recruit new cadres to replace the losses and as such it is not possible to give any estimate in this regard.

(e) Security forces are taking all necessary measures to curb the militant activities in the State.

Autonomous Status for Ladakh

240. SHRI MOHAN SINGH (DEORIA): Will the the Minister of HOME AFFAIRS be pleased to state:

(a) whether Ladakhi Buddhists have been agitating for an autonomous status for Ladakh and have threatened to resort to armed struggle to achieve the objective;

(b) if so, the reaction of the Government thereto;

(c) whether the Union Government have held discussions with the representatives of Leh and Kargil Recently ; and

(d) if so, the details and the outcome thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d). In the context of the demand of Ladakh Buddhist Association for an Autonomous District Hill Council, official level talks have been held with the representatives from Leh & Kargil Districts of Ladakh Region in May and June, 1992. The Government considers that the communal amity, preserving identity of Ladakh, and setting up of suitable institution to meet the aspirations of the people of this remote border region are all important requisites for a lasting solution.

Saving of Lubricating Oil

241. SHRI PRATAPRAO B. BHONSLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Petroleum Conservation Research Association (PCRA) has launched some plans to save precious lubricating oil worth Rs. 40 crores per annum; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). An Action Plan to produce and sell high grade automotive lubricants to the extent of about 2.50 lakh tonnes, which was evolved by the Oil Companies the PCRA and additive manufactures under the guidance of this Ministry, is under implementation. Under the Action Plan, the high grade lubricants are replacing lubricates of lower efficiency in a phased manner.

Comprehensive Development programme For- Metropolitan Cities

242. SHRI ANBARASU ERA: Will the Minister of URBAN DEVELOPMENT be pleased to state.